

13.17 hrs.

**CANCELLATION OF SITTING OF
THE HOUSE ON 14-11-74**

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHURAMIAH): In connection with Diwali, in yesterday's meeting of hon. Speaker with opposition leaders, a suggestion was made that in addition to 13th, 14th also should be a holiday for Lok Sabha..

श्री कृष्ण भूषण (दक्षिण दिल्ली)

सारे देश में लोग परेशान हैं, बे रोजगार है और यहां हम छुट्टियां मना रहे हैं, यह कोई समझ की बात है ? मैं तो हाउस में आकर बैठूंगा ।

SHRI K. RAGHURAMIAH: The suggestion was made that in order to enable Members to go home and come back, in addition to 13th, 14th may also be declared a holiday for Parliament.

MR. SPEAKER: One thing you missed,—if we allow 14th, we will have to take up Saturday. That was a suggestion made.

SHRI ATAL BIHARI VAJPAYEE (Gwallior): They did not agree.

SHRI K. RAGHURAMIAH: I also said then that I would place the matter before Government. Government have since agreed that the matter may be left to you and to the House. If this is accepted, we will have no sitting on Saturday. That will remain a holiday.

MR. SPEAKER: Do you agree?

SOME HON. MEMBERS: Yes.

MR. SPEAKER: So, we will have holiday on 14th, 13th is already a holiday. Mr. S. M. Banerjee wanted to make a statement.

13.19 hrs.

**RE: ACUTE POWER SHORTAGE IN
UTTAR PRADESH**

SHRI S. M. BANERJEE (Kanpur): With your permission, I would like to raise a serious matter. Today you must have read in the newspapers that thousands of industrial workers in Kanpur and other places in U.P. have declared surplus; they have been affected because of the acute power shortage. According to my information about 1.50 lakhs of workers and employees working in rolling mills and foundries and 50,000 workers of textile units will be just on the streets within one week if they do not get power. For this power-famine and difficulties of the workers I hold this Government responsible. They should avoid this situation of the workers being thrown away on the streets in UP and they should avoid this situation. This is not only a power crisis but law and order situation is there and I warn them about it. I come from Kanpur and I know the condition of the poor workers there. They face acute starvation because of this power crisis. I request the Minister for Power to make a statement saying that they will supply adequate power for U.P. During the UP election power was supplied adequately; after the Congress won, power has been withdrawn. I warn that the workers will revolt against this Government.

My next point is this. Four instalments of DA are due to Central Government employees. Nearly 22 lakhs of Central Government employees are really extremely agitated over this abnormal delay. These four instalments of DA are not given to the Central Government employees and Government have to give this under the D.A. formula. I request the Government to grant this. They have accepted Pay Commission's recommendations. If Government is not able to hold price-line, it is not the fault of the workers and the employees.

So, I want a statement of the Finance Minister in this regard.